

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

15

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 20/12/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER :
PETITION NUMBER : CP/124/2017
NAME OF THE PETITIONER : NEW HORIZON CREDIT AND INVESTMENT PVT LTD
UNDER SECTION : 252

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1.	R. Padmanabha	Pres for Petitioner	[Signature]
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ORDER

Counsel for the petitioner present and stated that the report of ROC is awaited.
Time is enlarged at request. Put up on 11.01.2018.

- Selr -
S Vijayaraghavan
Member (Technical)

- Selr -
K Anantha Padmanabha Swamy
Member (Judicial)